

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Sonachi Industries Limited Date of Commencement of Liquidation: 12-03-2019; List of Stakeholders as on Date: 23-05-2019; Name of IP: Mr. Kshitiz Gupta; Last 5 digit of registration number: 12140

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0	3614359	0	3614359	0	0	0	NA
2	Liquidation costs incurred till date	0	7554211	0	7554211	0	0	0	NA
3	Secured financial creditors	1	177322068	1	175566412	0	1755656	0	Annexure 3
4	Unsecured financial creditors	3	2320469	3	2315163	0	5306	0	Annexure 4
5	Operational creditors (Workmen)	32	1355104	32	1249199	0	38395	0	Annexure 5
6	Operational creditors (Employees)	14	1787915	14	1514953	0	173306	0	Annexure 6
7	Operational creditors (Government Dues)	1	8610139	1	8582332	0	27807	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	29	139347559	29	131659048	0	7688511	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	1	1276502	1	1276502	0	0	0	Annexure 9
Total		81	343188326	81	333332179	0	9688981	0	